

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No.931 of 2003

New Delhi, this the 10th day of April, 2003

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN
HON'BLE SHRI S.K. MALHOTRA, MEMBER (A)

S. Dutta
S/o Shri H.D. Dutta,
R/o 41, Kamal Nahru Nagar,
Ghaziabad (U.P.).

....Applicant

(By Advocate : Shri S.K. Gupta for Shri B.S. Gupta)

Versus

1. Union of India
Through Secretary
Department of Agriculture & Cooperation,
Ministry of Agriculture,
Krishi Bhavan, New Delhi.
2. Director,
National Bio-Fertilizer Development Centre,
Department of Agriculture & Cooperation,
Ministry of Agriculture,
Krishi Bhavan, New Delhi.
3. Sr. Administrative Officer,
National Bio-Fertilizer Development Centre,
204-B Wing, CGO Complex -II,
Kamla Nehru Nagar,
Ghaziabad (U.P.).

....Respondents

ORDER (ORAL)

BY SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN :

By virtue of the present application, the applicant seeks setting aside of the action of the respondents in not treating the applicant, who has worked on the post of Stenographer 'C' between 19.4.2001 to 26.2.2003 and direct the respondents to pay the applicant the salary of Stenographer 'C' for the above said period and further pay the difference of pay and allowances in this regard. The applicant contends that he has discharged the duties of the Stenographer 'C' for the above said period. In this regard, he has submitted a representation dated

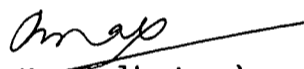



(2)

8.10.2002, a copy of which is Annexure A/9 (Colly.).
The matter is under consideration of the concerned authority.

2. At this stage, when the rights of the respondents are not being affected, we dispose of the present application with a direction to the respondent no.3 to consider the aforesaid representation of the applicant and pass a speaking order preferably within four months from the date of receipt of a certified copy of this order. The order so passed should be communicated to the applicant.

3. Subject to aforesaid, OA is disposed of at the admission stage itself.


(S.K. Malhotra)
Member (A)


(V.S. Aggarwal)
Chairman

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